

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2027
ANSWERED ON:06.12.2006
DE-RESERVATION OF COAL BLOCKS
Gadakh Shri Tukaram Gangadhar

Will the Minister of COAL be pleased to state:

- (a) whether the Government has de-reserved/de-allocated or likely to de-reserve/de allocate coal blocks of the Coal India Ltd.;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has formulated any modalities for using these coal blocks for power generation; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

(a) to (d): The Government after holding consultation with Coal India Limited (CIL) and Central Mining Planning Design Institute Limited (CMPDIL), have identified 81 blocks with total geological reserves of about 20.02 billion tonnes for allocation to Government/private sector for permissible end uses. Out of the 81 blocks, 48 blocks with geological reserves of about 9.22 billion tonnes are the blocks taken out from the list of blocks earmarked for CIL. These blocks were not included in the production plans of CIL for the XI Plan. In view of the rising demand for coal, it became necessary to de-reserve the blocks from the CIL list. Out of these, 41 coal blocks are proposed to be allocated for power generation.